

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

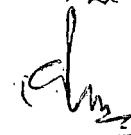
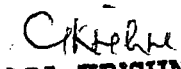
OA/TA/MP. No. /199

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Abdul Hameed

Versus

Union of India

Date of Order	Orders
<p><u>6.9.99</u></p>	<p>OA 423/99</p> <p>Sd. Kunwar Bahadur, counsel for the applicant.</p> <p>Heard.</p> <p>Counsel for the applicant prays for permission to withdraw this OA on the ground that he intends to agitate his grievance before an appropriate judicial forum. Permission to withdraw this OA is granted.</p> <p>The OA is dismissed as withdrawn.</p> <p> (N. P. NAWANI) ADMINISTRATIVE MEMBER</p> <p> (GOPAL KRISHNA) Vice Chairman (J)</p> <p>Copy sent to Applicant vide <u>3305</u> Dated <u>20/9/99</u></p>